NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/625/(IB)/2017

NAME OF THE PETITIONER(S)

: MAHESH MADHAVAN

NAME OF THE RESPONDENT(S)

: BLACK N GREEN MOBILE SOLUTIONS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.G. SATHYA NARAMANA For operational (reditor)

ORDER

Counsel for the Petitioner present. The Registry is directed to issue short notice to the Corporate Debtor. Counsel for the Petitioner is also directed to send a private notice along with the copy of the petition to the Registered office of the Corporate Debtor and file proof of the same by next date of hearing. Put up on 24.11.2017 at 10.30 A.M.

- Sel.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)